### GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

### LOK SABHA UNSTARRED QUESTION NO2281

TO BE ANSWERED ON FRIDAY, THE 29<sup>TH</sup> JULY 2022

### **Nyaya Mitra Scheme**

2281. SHRI SANJAY JADHAV: SHRI KRUPAL BALAJI TUMANE:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has started Nyaya Mitra scheme to assist the district judiciary in reducing the pending cases in several States of the country and if so, the details thereof:
- (b) the names of the States where it has been implemented so far;
- (c) whether aims and objectives of the scheme have been achieved and if so, the details thereof along with the number of cases disposed off there under, State/UT-wise;
- (d) whether the Government has taken any steps to expand this scheme to other States of the country and if so, the details thereof; and
- (e) the time limit stipulated for implementation of this scheme in all the States?

#### **ANSWER**

### MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

(a) to (e) Yes, Sir. Nyaya Mitra (NM) aims to facilitate expeditious disposal of 10-15 years old pending cases in High Courts and Subordinate Courts. Since introduction of Nyaya Mitra programme in 2017, a total of 38 Nyaya Mitras were engaged in the States of Assam, Bihar, Karnataka, Maharashtra, Odisha, Rajasthan, Uttar Pradesh and West Bengal as per the details given under Annexure- 'A'. The Nyaya Mitras engaged so far have assisted the Court concerned in disposal of 3495 old cases which includes matrimonial cases, accident claim and also criminal cases. The State/UTwise details of cases disposed is at Annexure-'B'. 80 Nyaya Mitras will be engaged across the country from 2021-2026. For the year 2021-2022, 11 Nyaya Mitras have been engaged in the 11 District Courts in the month of April 2022.

## Statement as referred to in reply to part (b)LokSabhaUnstarred Question No. 2281 for answering on 29.07.2022 raised by SHRI SANJAY JADHAV&SHRI KRUPAL BALAJI TUMANE, MPs on Nyaya Mitras

### A State-wise Statement containing number of Nyaya Mitra engaged from

#### 2017-2022

S.No	State	Year	Year	Year	Year	Year	Total
		2017-2018	2018-2019	2019-2020	2020- 2021	2021-2022	
1	Assam	-	-	-		02	02
2	Bihar	01	-	-	NIL*	-	01
3	Karnataka	-	-	-		01	01
4	Maharashtra	-	-	03		01	04
5	Odisha			02		02	04
6	Rajasthan	04	03	02		01	10
7	Uttar Pradesh	05	-	01		02	80
8	West Bengal	04	01	01		02	09
	Total	14	04	09		11	38

<sup>\*</sup>No NyayaMitra could be engaged during the year 2020-2021 due to closure of courts and social distancing protocols caused by Covid pandemic.

# Statement as referred to in reply to Part (c) of LokSabhaUnstarred Question No. 2281 for 29.07.2022 raised bySHRI SANJAY JADHAV&SHRI KRUPAL BALAJI TUMANE MPs on Nyaya Mitra

## A State-wise Statement containing number of cases disposed by Nyaya Mitra (2017-2022)

S.No	State	No. of cases disposed
		(2017-2022)
1	Assam	8
2	Bihar	44
3	Karnataka	0
4	Maharashtra	327
5	Odisha	818
6	Rajasthan	1691
7	Uttar Pradesh	461
9	West Bengal	28
	Grand Total	3495